

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 25.11.2019 (MONDAY)

COURT - II

10:50 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 606 of 2019	Hammond Power Solutions Pvt. Ltd. Vs. Sanjit Kumar Nayak & Ors.	Alipak Banerjee	Sanjit Kumar Nayak- R1 Ashish Aggarwal- R4 & 5
2.	Comp. App. (AT) (Ins) No. 829 of 2019	Spade Financial Services Ltd & Anr. Vs. Hari Krishan Sharma & Ors.	Rohit Krishan Nagpal	Achal Gupta-R1 Honey Satpal- R2 Neeraj Yadav-R4 Sonakshi Dhiman- R5

For Hearing (Part Heard)

3.	Comp. App. (AT) (Ins) No. 277 of 2019	K.L. Jute Products Pvt. Ltd. Vs. Tirupati Jute Industries Ltd. & Ors.	Rohan Dewan	Abhijeet Sinha-R2 Brijesh Tamber- R3 Abhishek Anand- R4 & 5 Abhinav Gupta-R6 Shreya Sinha-R7 Jayant Mehta-R8 Amritesh Raj-R10 & 11
4.	Comp. App (AT) (Ins) No. 670 of 2019	Sales Tax Department, State of Maharashtra. Vs. Calyx Chemicals and Pharmaceuticals & Ors. With	Prashant S. Kenjale	Pooja Mahajan
5.	Comp. App. (AT) (Ins) No. 991 of 2019	Commissioner of Customs, NS-II. Vs. Calyx Chemicals & Pharmaceuticals.	Harpreet Singh	Mahima Singh-R1

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By Order

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